# Central Administrative Tribunal Principal Bench

## CP No.656/2018 OA No.2427/2018

New Delhi, this the 26th day of November, 2018

### Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Rajesh Kumar Aged 57 years, S/o Braj Deo Sharma R/o 31/6, Type-V, BSNL Colony, Kalibari Marg, New Delhi 110 001.

... Applicant.

(By Advocate: Ms. Neelima Rathore for Shri Rajan Singh)

Vs.

- Ch. Chandra Mauli
   Secretary,
   Ministry of Personnel,
   Departmental of Personnel & Training (DoP&T)
   New Delhi 110 0001.
- Smt. Kimbuong Kipgen,
   Secretary
   Public Enterprises Selection Board,
   502, Block No.14, Public Enterprise Bhawan,
   CGO Complex, Lodhi Road,
   New Delhi 110 001.
- 3. Mr. Anupam Srivastava
  Chairman & Managing Director
  Bharat Sanchar Nigam Ltd.
  BSNL Corporate Office,
  Bharat Sanchar Bhavan,
  Janpath, New Delhi. ... Respondents.

(By Advocate : Shri Shailendra Tiwary, Shri R. V. Sinha and Shri Swatantra Rai)

#### : O R D E R (ORAL):

#### Justice L. Narasimha Reddy, Chairman:

The applicant filed O.A. No.2427/2018 claiming certain reliefs. An interim Order was passed on 29.06.2018 to the effect that any promotion to the post of Director shall be subject to the outcome of the O.A.

2. Initially, at one point of time, the applicant filed C.P. No.512/2018 alleging that respondents violated the interim order. That was dismissed on 31.08.2018. Almost with the same allegations with reference to the same order, this contempt petition is filed. We do not find any basis to entertain this. It is accordingly dismissed. We also warn that if the applicant indulges in such practices, serious view of the matter will be taken.

MA No.2871/2018 shall also stand disposed of.

(Aradhana Johri) Member (A) (Justice L. Narasimha Reddy) Chairman

/pj/